

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 91 of 2014
Appeal No. 97 of 2014 & IA No. 313 of 2014
Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14
Appeal Nos. 100,115,116,134 of 2014
Appeal No. 133 of 2014 & IA No. 234 of 2014
Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 151 of 2013 & IA No. 220 of 2013
Appeal No. 124 of 2014
Appeal No. 125 of 2014 & IA No. 211 of 2014
Appeal No. 139 of 2014 & IA No. 238 of 2014
Appeal No. 44 of 2014 & IA No. 65 of 2014
Appeal No. 74 of 2014 & IA No. 143 of 2014

Dated: 7th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matters of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Nikhil Nayaar
Mr. Dhananjay Bhajjal for R-1
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorv Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Appeal No. 97 of 2014 & IA No. 313 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree
Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar
 Mr. Dhananjay Bhaijal for R-1
 Mr. C.S. Vaidyanathan, Sr. Adv.
 Mr. Amit Kapur
 Mr. Apoorv Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R.2

Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree
 Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar
 Mr. Dhananjay Bhaijal for R-1
 Mr. Amit Kapur,
 Mr. Buddy Ranganadhan,
 Ms. Poonam Verma,
 Mr. Shantanu Singh
 Ms. Pallavi Garg
 Mr. Prashant Kumar,
 Mr. Malav Deliwala (Rep.) for R-2

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : -

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayaar
 Mr. Dhananjay Bhaijal for R-1
 Mr. C.S. Vaidyanathan, Sr. Adv.
 Mr. Amit Kapur
 Mr. Apoorv Misra

Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik
Counsel for the Respondent(s) : Mr. Nikhil Nayaar
Mr. Dhananjay Bhajjal for R-1
Mr. Amit Kapur,
Mr. Kapil Sibbal, Sr. Adv.
Mr. Buddy Ranganadhan,
Ms. Poonam Verma,
Mr. Shantanu Singh
Ms. Pallavi Garg
Mr. Prashant Kumar,
Mr. Malav Deliwala (Rep.) for R-2

Appeal No. 134 of 2014

Prayas Energy Group **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Counsel for the Respondent(s) : Mr. Pranav Vyas
Ms. Pallavi Garg for R-2
Mr. Amit Kapur
Ms. Poonam Verma

Appeal No. 133 of 2014 & IA-234 of 2014

Prayas Energy Group ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorv Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Appeal No. 100 of 2013 & IA No. 116 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. **Appellant(s)**

(Jointly through Haryana Power Purchase centre)

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan, Ms. Poorva
Saigal, Mr. Vaibhav Tyagi and
Mr. Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayaar
Mr. Dhananjay Bhaijal for R-1
Mr. Amit Kapur,
Mr. Buddy Ranganadhan,
Ms. Poonam Verma,
Mr. Shantanu Singh
Ms. Pallavi Garg
Mr. Prashant Kumar,
Mr. Malav Deliwala (Rep.) for R-2

Appeal No. 151 of 2013 & IA No. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,
Ms. Anushree Bardhan,
Ms. Poorva Saigal,
Mr. Vaibhav Tyagi and
Mr. Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay
Baijal for R-1

Appeal No. 124 of 2014

Energy Watchdog & Anr. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal for R-1
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Mr. Apoorv Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Appeal No. 125 of 2014 & IA No. 211 of 2014

Energy Watchdog & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Pranab Vyas and Mr Somnath Sukla
for R.2
Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal for R-1

Appeal No. 139 of 2014 & IA No. 238 of 2014

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal for R-1

Appeal No. 44 of 2014 & IA No. 65 of 2014

Dakshin Haryana Bijli Vitran Ltd. & Ors. Appellant(s)
Versus
GMR-Karalanga Energy Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G.Umapathy

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5

Mr. Rajiv Bhardwaj, Mr. Ravi Kishore
for R-3

Appeal No. 74 of 2014 & IA No. 143 of 2014

Gridco Ltd.

.... Appellant(s)

Versus

GMR-Karalanga Energy Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay

Counsel for the Respondent(s)

:

Mr. K.S. Dhingra for R-6
Mr. Amit Kapur and Mr. Rohit Venkat
for R-1

ORDER

Post these matters for further hearing on 10.11.2014 at 4.00 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js